

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 202
IB-88/ND/2020**

**IN THE MATTER OF:
M/s. Adonis Electronics Pvt. Ltd.**

...PETITIONER

Vs.

M/s. Saka Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 25.03.2021
(Virtual Hearing/Physical Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI KAPAL KUMAR VOHRA, HON'BLE MEMBER (TECHNICAL)**

For the Liquidator

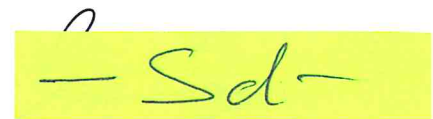
**:Mr. Sanjay Kumar Singh,
Liquidator in person.**

ORDER

Heard the submissions made by the Liquidator appeared in person. The progress report of the liquidation stated to have filed could not be traced, therefore, the Court Office may check with the Registry. Let this matter be listed on **07.04.2021**.



**(K.K. Vohra)
Member (T)**



**(P.S.N. Prasad)
Member (J)**